

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 59 of 2013 &  
IA No. 90 of 2013**

**&**

**Appeal No. 116 of 2013 &  
IA No. 185 of 2013**

**Dated : 16<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution  
Company Ltd.**

**..... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

**Ms. Deepa Chawan  
Ms. Ramni Taneja  
Mr. Umang Jain  
Mr. Kiran Gandhi**

**Counsel for the Respondent(s):**

**Mr. M.G. Ramachandran  
Ms. Dipali Sheth for R.3 & 4  
Mr. Vishal Gupta  
Mr. Kumar Mihir for R.5**

**ORDER**

Post the matters for further hearing on **22.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt